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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP 91/397-398/NCLT/AHM/2016 (New)
C.P. No.14/397-398/CLB/MB/2015 (Old)**

Coram:

**Present: Hon'ble Ms. MANORAMA KUMARI
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017**

Name of the Company:


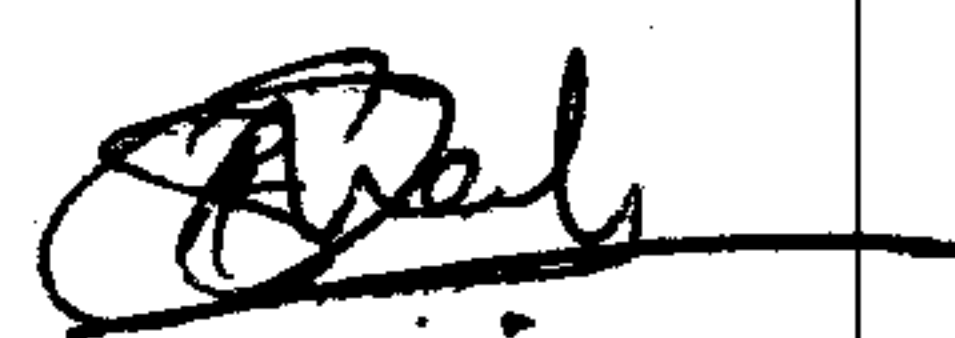

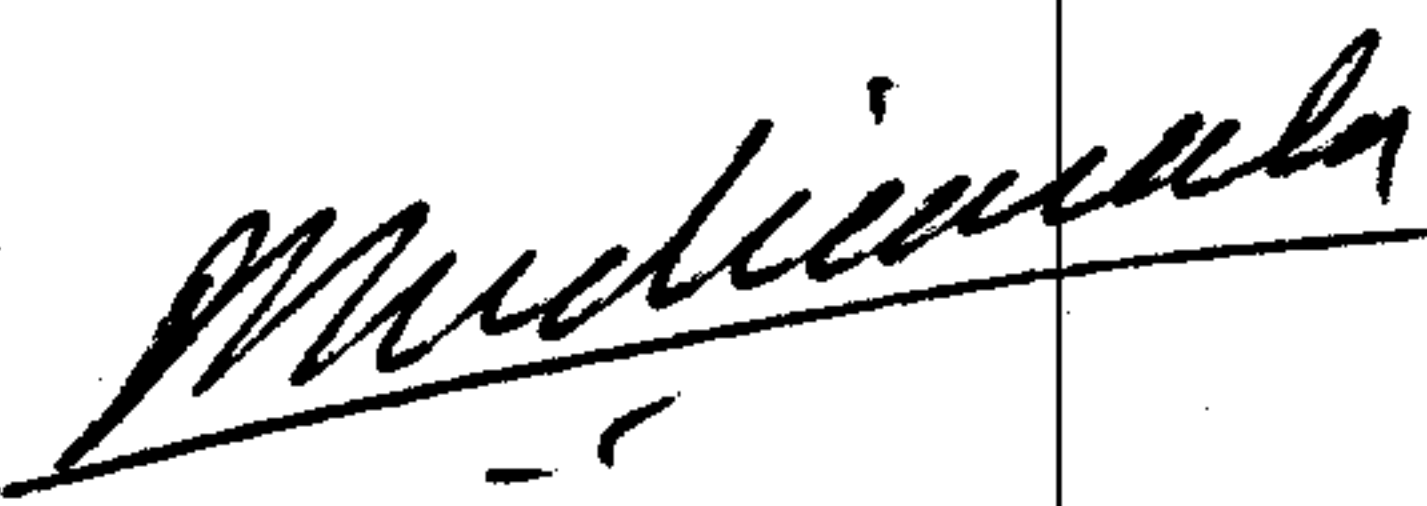
Gaurav Soni & Ors.

V/s

Chamunda Pharma Machineries Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956;

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Rohan Shah	Advocate	Resp. No. 6	
2.	Rushabh Shah	Advocate	Respondent No. 2 to 5	
3.	Arjun R. Sheth with Krina R. Parekh	Advocate & Solicitor ADV	Petitioner "	 K.R. Parekh
4.	PAVAN S. GODIAWALA	ADVOCATE	RESPONDENT No. 1	

ORDER

Learned Advocate Mr. Arjun Sheth with Learned Advocate Ms. Krina Parekh present for Petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondent no. 1. Learned Advocate Mr. Rushabh Shah present for Respondents no. 2 to 5. Learned Advocate Mr. Rohan Shah present for Respondent no. 6.

On request of both sides.

List the matter on 25.01.2018.



**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 15th day of December, 2017.